

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 490
TO BE ANSWERED ON 07/02/2025

PROMOTION OF ORGANIC FARMING

490. SHRI K.R. SURESH REDDY:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) the initiatives undertaken to promote organic farming in the country;
- (b) the total area under organic farming, State-wise;
- (c) the financial assistance provided to farmers adopting organic farming;
- (d) the certification process for organic produce; and
- (e) the steps taken to ensure the availability of markets for organic products?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) & (c): Government is promoting organic farming through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs (except North Eastern States). For North Eastern States, the Government is implementing Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification & marketing and post-harvest management training and capacity building. Under PKVY, assistance of Rs. 31,500 per ha for a period of 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha for a period of 3 years is provided to farmers adopting organic farming through Direct Benefit Transfer for on- farm /off –farm organic inputs. Under MOVCDNER, assistance of Rs. 46,500/ha for 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha for 3 years is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

(b) & (d): Two types of organic certifications systems have been developed to ensure quality control of organic produce as given below:

- Third Party Certification by Accredited Certification Agency under National Programme for Organic Production (NPOP) scheme under Ministry of Commerce and Industry for development of export market. Under NPOP certification scheme the

production and handling of activities at all stages such as production, processing, trading and export requirements for organic products is covered.

- Participatory Guarantee System (PGS-India) under Ministry of Agriculture and farmers Welfare in which stakeholders (including farmers/ producers) are involved in decision making about the operation of the PGS-India certification itself by assessing, inspecting and verifying the production practices of each other and collectively declaring produce as organic. PGS- India certification is to meet the demand of domestic market.

The total cumulative state wise organic area covered under NPOP certification & PGS-India certification under PKVY is 59.74 lakh ha is given at **Annexure-I**.

(e): Under PKVY assistance @ Rs 4,500/ha is provided for 3 years to facilitate value addition, marketing and publicity. Assistance is provided for certification & training and handholding & capacity building @ Rs 3.000/-ha for 3 years and Rs 7,500/- ha respectively for 3 years under PKVY for farmers. Whereas under MOVCDNER scheme assistance is provided @ Rs10,000/ -ha for 3 years for training, capacity building & certification.

To ensure market availability States organize seminars, conferences, workshops, buyer-seller meetings, exhibitions, trade fairs, and organic festivals either within their own region or in key markets of other states. Government has developed web portal- www.Jaivikkheti.in/ as an online marketing platform for direct sale of organic produce by farmers to the consumers to help them for better price realization. A total of 6.22 lakh farmers have been registered under Jaivik kheti portal.

Annexure-I

**State wise details of total cumulative area covered under organic farming NPOP
(including MOVCDNER) + PGS under PKVY till 2023-2024**

Area in ha

S. NO.	State Name	NPOP	PGS under PKVY
1	Andhra Pradesh	63,678.69	3,60,805
2	Bihar	29,062.13	31,561
3	Chhattisgarh	15,144.13	1,01,279
4	Goa	12,287.40	15334
5	Gujarat	6,80,819.99	10000
6	Haryana	2,925.33	-
7	Himachal Pradesh	9,334.28	18748
8	Jharkhand	54,408.20	25300
9	Kerala	44,263.91	94480
10	Karnataka	71,085.99	20900
11	Madhya Pradesh	11,48,236.07	74960
12	Maharashtra	10,01,080.32	66756
13	Odisha	1,81,022.28	45800
14	Punjab	11,089.41	6981
15	Tamil Nadu	42,758.27	32940
16	Telangana	84,865.16	8100
17	Rajasthan	5,80,092.22	148500
18	Uttar Pradesh	66,391.34	171185
19	Uttarakhand	1,01,820.39	140740
20	West Bengal	8,117.80	21400
21	Assam	27,079.40	4400
22	Arunachal Pradesh	16,537.53	380
23	Meghalaya	29,703.30	900
24	Manipur	32,584.50	600
25	Mizoram	14,238.30	780
26	Nagaland	16,221.56	480
27	Sikkim	75,729.78	63000
28	Tripura	20,481.36	1000
29	Jammu & Kashmir	34,746.75	5160
30	Pondicherry	21.51	-
31	Delhi	9.60	-
32	Ladakh	-	10480
33	Daman & Diu	-	642
34	Dadar & Nagar	-	500
Total		44,75,836.90	1498583
Grand Total (NPOP + PGS)		5974419.90	

Source: APEDA + PGS
